

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
**To be heard on Monday the 30<sup>th</sup> day of October 2023 at 10.30 a.m**  
**(VIRTUAL MODE)**

In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), and  
Hon'ble Mrs. Shreesha Merla, Member (Technical)

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) No. 73/2023	Rajeev Satpal Lakhanpal Vs Taashee Linux Services Pvt. Ltd.	Mr. M Sameer Hussain	
2	Comp App (AT) (CH) (Ins) No. 366/2023 For Exemption IA No. 1119/2023 For Stay IA No. 1135/2023	C.S. Adithya Praveen Suspended Director of Sri Lakshmi Saraswathi Impeex (India) Limited, Vs Ramanuj Cotton Corporation & Anr.	Mr. Arjun Suresh	
3	Comp App (AT) (CH) (Ins) No. 367/2023 For Directions IA No. 1120/2023	The Assistant Provident Fund Commissioner/ Recovery Officer Vs Vaasan Medical Centre Pvt Ltd  <b>WITH</b>	Mr. PK Panneerselvam	
4	Comp App (AT) (CH) (Ins) No. 368/2023 To dispense with IA No. 1121/2023 For Stay IA No. 1123/2023 For Direction IA No. 1122/2023	The Assistant Provident Fund Commissioner/ Recovery Officer Vs Vaasan Medical Centre Pvt Ltd	Mr. PK Panneerselvam	
5	Comp App (AT) (CH) (Ins) No. 328/2023	Anil Kumar Ojha Vs CS C Ramasubramaniam	Mr. Anil Kumar Ojha	

For Directions/Convenience Compilation

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6	TA (AT) No. 233/2021 CA (AT) (Ins) No. 404/2020	M.Perumal & Ors Vs M/s P Dot G Constructions Pvt Ltd & Anr	Mr. Pallav Mongia	
7	TA (AT) No. 33/2022 (CA (AT) (Ins) No. 598-600/2019)	M/s Peepul Capital Fund III LLC Vs Mr.Ashish Kanodia & Ors	Mr. Nakul Sachdeva	Mr. AK Mysamy - R2 Mr. Amit Agrawal- R1

For Directions

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8	Comp App (AT) (CH) (Ins) 99/2023 For Delay in Representation IA No. 375/2023 For Condone Delay IA No. 383/2023 For Stay IA No. 384/2023	Korah John Vs JM Financial Asset Reconstruction Company Limited	Mr. B Ashok Shenoy	
9	Res App No. 04/2023 in Comp App. (AT) (CH) (Ins) No. 149/2021 For Condone Delay IA No. 295/2021 For Stay IA No. 293/2021 To Dispense with IA No. 294/2021 To implead IA No. 329/2021	Orlem Pharm P Limited Vs PVS Memorial Hospital P Ltd & 3 Ors  <b>WITH</b>	Mr. Hari Kumar G Nair, Mr. Ramalinga VA	Mr.Bijoy P Pulipra- R1 Mr. Pradeep Joy & Ms. Abhirami Dinesh-R2
10	Res App No. 05/2023 in Comp App (AT) (CH) (Ins) No. 203/2021 For Condone Delay IA No. 409/2021 To Dispense with IA No. 408/2021 For Stay IA No. 407/2021	St. Antonys Medical Distributors Vs PVS Memorial Hospital Pvt Ltd & 2 Ors	Mr. Hari Kumar G Nair, Mr. Ramalinga VA	Mr.Bijoy P Pulipra- R1 Mr. Pradeep Joy Ms. Abhirami Dinesh-R2

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
11	Comp App (AT) (CH) (Ins) No. 68/2022 Ex-Parte Relief IA No. 143/202	Hindustan Newsprint Employees Co- Operative Bank Limited Vs Hindustan Newsprint Ltd. & Anr.  <b>WITH</b>	Mr. Alias M. Cherian	Ms. D Reetha-R2
12	Comp App (AT) (CH) (Ins) No. 73/2022 Ex-Parte Relief IA No. 154/2022	Thamban P Vs Hindustan Newsprint Ltd. & Anr.	Mr. Alias M. Cherian	Mr. Shivshankar R Panicker- R1 Ms. D Reetha-R2
13	Comp App (AT) (CH) (Ins) No. 302/2021 For Stay IA No. 639 & 641/2021 To Dispense With IA No. 640/2021 To Implead IA No. 97, 340 & 622/2022 To Vacate IA No. 92/2022 To Adv. Hg. IA No. 942 & 1052/2022 IA No. 417/2023	Kineta Global Limited Vs IDBI Bank Limited & 8 Ors  <b>WITH</b>	P. Wilson Associates	Mr. Varun Srinivasan R1- R6 Mr. J Manivannan- R7 Mr. NP. Vijaykumar- R8 Mr. Akhil Bhansali- R9
14	Comp App (AT) (CH) (Ins) No. 8/2022 To Implead IA No. 621/2022	V Venkata Sivakumar Liquidator, The Jeypore Sugar Co. Ltd Vs IDBI Bank Ltd & 8 Ors	Mr. J Manivannan	Mr. Varun Srinivasan R1-R6 Mr. Akhil Bhansali- R9

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
15	Comp App (AT) (CH) (Ins) No. 310/2023 For Stay IA No. 958/2023 For Exemption IA No. 959 & 960/2023 For Addl. docs IA No. 961/2023 To implead IA No. 1088/2023	Mr. Kamma Srinivasa Rao, Suspended Director of the Suspended Board of Directors of Corporate Debtor M/S. Trichy- Thanjavur Expressways Limited Vs IDBI Bank Limited	M/s. HK Law Offices Mr. HK Chaturvedi	M/s. Shivakumar and Suresh

16	Comp App (AT) (CH) No. 51/2021 For Direction IA No. 610/2022 For Urgent Hearing IA No. 609/2022 For Additional docs. IA No. 181/2023	Mr. P Obul Reddy & 4 Ors Vs Rayen Steels Pvt. Ltd. & 17 Ors	Mr. AM Sridharan	Mr. Anant Merathia- R1
17	Comp App (AT) (CH) No. 02/2022 For Condone Delay IA No.10/2022 For Stay IA No. 11/2022	Shibu John & 3 Ors Vs Transmarine Services India P Ltd & 4 Ors	M/s Surana & Surana	Ms. Elambharathi- R4 & R5 Mr. NP Vijayakumar- R2
18	Comp. App (AT) (CH) (Ins) No.147/2022 For Exemption IA No.342/2022 For Stay IA No.343/2022	Ferrous Metallic Enterprises & Anr. Vs Progressive Power Solution LLP & 9 Ors.	Mr. VK Sajith	Mr. Y. Suryanarayana-R2 Mr. R Sivaraman- R3, R4 Mr. Tepasvilal Deora- R8 Ms. N Madhusruthi- R10
19	Comp App (AT) (CH) (Ins) No. 21/2023 For Condone Delay IA No. 67/2023 Leave to file IA No. 69/2023 For Exemption IA No. 68/2023 For Stay IA No. 66/2023	Kolla Koteswar Rao Vs Jagadees Kumar Morri RP, Leesa Lifesciences Pvt. Ltd. & Anr  <b>WITH</b>	Mr. SM Vivekanandh	Mr. Pranava Charan-R1 Mr. Vipin Warriar- R2
20	Comp App (AT) (CH) (Ins) No. 15/2022 For Condone Delay IA No. 32/2022 For Exemption IA No. 31/2022 For Stay IA No. 33/2022	Kolla Koteswara Rao Vs Jagadees Kumar Morri RP, Leesa Lifesciences Pvt. Ltd. & Anr	Mr. Kolla Koteswara Rao	Mr.Y Suryanarayana- R1 Mr. Vipin Warriar- R2
21	Comp App (AT) (CH) No. 47/2023	Jose Peter & 10 Ors. Vs Henry James & 10 Ors.	Mr. Ashok Shenoy	Mr. Sharath Chandran- R1 Mr. Philip Mathew- R2

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
22	Comp App (AT) (CH) (Ins) No. 151/2023 For Stay IA No. 501 & 743/2023 For Urgent Hearing IA No. 744/2023	Dreamz Infra India Limited Vs Dreamz Sneh Project Allottees Welfare Association & Anr.	M/s King Stubb & Kasiva	Ms. Usha DN- R1 Ms. P Chitra Nirmala- R2
23	TA No. 20/2021 (Comp App (AT) (Ins) No. 833/2019)	Arangcons Vs Amit Chandrakant Shah & 2 Ors.  <b>WITH</b>	Mr. P Rishikesh	Mr. Sanjay Gupta R1 Mr. Amit Agrawal R2
24	TA No. 21/2021 (Comp App (AT) (Ins) No. 860/2019)	Santhosh Ramalingam & Ors Vs Amit Chandrakant Shah & Anr.  <b>WITH</b>	Mr. P Rishikesh	Mr. Sanjay Gupta R1 Mr. Amit Agrawal R2
25	TA No. 22/2021 (Comp App (AT) (Ins) No. 985/2019)	Akash Gupta Vs Amit Chandrakanth Shah RP of BCIL Zed Ria Properties & Anr.  <b>WITH</b>	Mr. Samir Malik	Mr. Sanjay Gupta R1 Mr. Amit Agrawal R2
26	TA No. 23/2021 (Comp App (AT) (Ins) No. 986/2019)	Akash Gupta Vs Amit Chandrakanth Shah RP of BCIL Zed Ria Properties & Anr.  <b>WITH</b>	Mr. Samir Malik	Mr. Amit Agrawal R2
27	TA No. 24/2021 (Comp App (AT) (Ins) No. 1172/2019)	Akash Gupta Vs Amit Chandrakanth Shah RP of BCIL Zed Ria Properties & 2 Ors  <b>WITH</b>	Mr. Samir Malik	Mr. Sanjay Gupta R1 Mr. Amit Agrawal R2 P. Rajkumar Jhabakh- R3
28	TA No. 25/2021 Comp App (AT) (Ins) No. 1173/2019)	Akash Gupta Vs Amit Chandrakanth Shah RP of BCIL Zed Ria Properties & 2 Ors.  <b>WITH</b>	Mr. Samir Malik	Mr. Amit Agrawal- R2 Mr. P Raj Kumar Jhabakh- R3

29	TA (AT) No. 170/2021 (CA) (AT) (Ins) 1094/2019)	BCIL Yelahanka Projects LLP Vs Amit Chandrakant Shah & Ors.  <b>WITH</b>	Mr. Gautam Singh	Mr. Arun Karthick Mohan- R2, R4 Mr. Raj Kumar Jhabakh- R5
30	TA (AT) No.171/2021 (CA) (AT) (Ins) 1140/2019)	Mrs Rachna Rego Vs Mr Amit Chandrakant Shah	Mr. Gautam Singh	Mr. Arun Karthick Mohan- R2, R4 Mr. Raj Kumar Jhabakh- R5
31	Comp App (AT) (CH) (Ins) No. 322/2023 For Stay IA No. 983/2023 For Exemption IA No. 984/2023 For Direction IA No. 990/2023	Shuchi Jain, Suspended Director of Capricorn Food Products India Ltd. Vs J Karthiga, RP of Capricorn Food Products India Ltd. & 12 Ors.  <b>WITH</b>	Mr. Bhagavath Krishnan	Mr. T Ravichandran – R1 Mr. ML Ganesh- R5
32	Comp App (AT) (CH) (Ins) No. 330/2023 For Stay IA No. 1002/2023 To dispense with IA No. 1001/2023	Maa Kudargarhi Steels Pvt. Ltd. & BM Foods Vs J. Karthiga, RP of Capricorn Food Products India Ltd.	M/s Surana & Surana Mr. G Kalyan Jhabakh	Mr. T Ravichandran
33	TA (AT) No.188/2021 (CA) (AT) No.77/2019) For Condone Delay IA No. 301/2023	Dr. Joe Verghese & 3 Ors. Vs Omega Hospitals Pvt Ltd & 6 Ors.  <b>WITH</b>	Mr. M. Narayana Bhat	Mr. AM Sridharan- R1 Mr. Saji P John- R4 & R6 Mr. Prasad Vijayakumar- R5
34	TA (AT) No. 189/2021 (CA) (AT) No. 105/2019)	Dr. P Mahabala Rai Vs Omega Hospitals Pvt. Ltd. & 10 Ors	Mr. K Sathyamurthi	Mr. AM Sridharan- R1 Mr. Prasad Vijayakumar- R5
35	Comp App (AT)(CH) (Ins) No. 21/2021 Delay in Representation IA No. 50/2021	Gayathri Sea Foods & Feeds Pvt Ltd. Vs Uni President Vietnam Co Ltd.	Mr.V V. Ramana	Mr. Chandrashekar
36	Comp App (AT) (CH) (Ins) No.57/2022 For Condone Delay IA No. 113 /2022 For Stay IA No. 112/2022	SEW Infrastructure Limited Vs Mr. Ashok Surana & 3 Ors	Mr. M. Naga Deepak	Mr. Bendi Raviteja- R2-R4

37	Comp App (AT) (CH) No. 61/2022 For Stay IA No. 690/2022	Rajeev Satpal Lakhanpal & Anr. Vs Taashee Linux Services Pvt Ltd & 3 Ors.  <b>WITH</b>	Mr. Sameer Husian	Mr. T.V.S. Kumar- R1
38	Comp App (AT) (CH) No. 64/2022 For Stay IA No 692 & 693/2022	Rajeev Satpal Lakhanpal & Anr. Vs Taashee Linux Services Pvt Ltd & Anr.  <b>WITH</b>	Mr. Sameer Husian	Mr. T.V.S. Kumar- R1
39	Comp App (AT) (CH) No. 109/2022 For Stay IA No.956/2022	Rajeev Satpal Lakhanpal & Anr Vs Taashee Linux Services Pvt Ltd & 2 Ors.	Mr. Sameer Husian	Mr. T.V.S. Kumar- R1
40	Comp App (AT) (CH) (Ins) No. 418/2022	Sanket Kumar Agarwal & Anr. Vs APG Logistics Pvt Ltd.	Mr. Akshat Singh	Mr. K. Gaurav Kumar PCS
41	Comp App (AT) (CH) (Ins) No. 168/2023 For Stay IA No. 548/2023 To dispense with IA No.547/2023 Status Report IA No. 649/2023	Suresh Elangovan Vs Union Bank of India & Anr.	Mr. Ramasubramaniam Raja	Mr. Varun Srinivasan- R1

Copy to:

By the order of Hon'ble Member (J)

(Chennai Bench)

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

For Assistance,

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